

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
RAJYA SABHA
QUESTION NO 04.12.2009
ANSWERED ON
STEEP PRICE RISE OF SUGAR AND PULSES .

1728

Shri Motilal Vora

Will the Minister of COAL/CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :-

- (a) whether Government is aware that there has been steep rise in the price of pulses and sugar due to drought and low production in the country;
- (b) the percentage of increase in prices of pulses and sugar during last four months;
- (c) the quantum of pulses and sugar sanctioned by Government to be imported from foreign countries;
- (d) the names of agencies that imported these items and at what rates; and
- (e) the steps taken by Government to control the rise in prices?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

(Prof. K.V. Thomas)

(a) : Yes Sir.

(b) : During the last four months, the All India average wholesale prices has increased in the case of Sugar by 28.07 %, Pulses such as Tur dal by 23.97%, Gram by 4.55% respectively.

(c) :As regards pulses and sugar, the Central Government is not undertaking their import. Export/import of sugar is undertaken by the sugar mills/ merchant exporters-importers as per their commercial prudence. The four PSUs viz. MMTTC, PEC, STC and NAFED are authorized by the Government to import 1.5 million tonnes of pulses and sell them in domestic market as per their procedure.

(d) :The details of the importing agencies, the quantity of sugar imported, and rates etc., are not maintained by the Government. The 4 PSUs have contracted imports of different pulses at different times at different rates. The quantity of pulses imported by the 4 PSUs and the rates during 2009-10 are given in the Annexure I.

(e) :The Government Measures to check the prices of essential commodities such as pulses and sugar are given in Annexure II.